

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4406
ANSWERED ON:18.12.2001
VACANT GOVERNMENT QUARTERS
ANITA ARYA

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government quarters at Dev Nagar Karolbagh, New Delhi, are in a dilapidated conditions awaiting demolition since a very long time;
- (b) if so, the time since when these are lying vacant thereby causing a lot of revenue loss;
- (c) the reasons for delay in their demolition;
- (d) the steps taken to avoid misuse of these quarters by anti-social elements and also from theft of the building material; and
- (e) the time by which these quarters are likely to be demolished?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a): Yes, Sir.

(b)&(c): the quarters are lying vacant for the last five years. The demolition could not be taken up, as redevelopment plan for new construction in the area could not be finalized due to change in land use policy by the local bodies. Demolition of quarters without undertaking immediate new construction at the site would have led to encroachments on the vacant land.

(d): Watch and Ward Staff has been deployed. Sanction of the Competent Authority for construction of boundary wall around the quarters has been received and the construction work will be taken up shortly.

(e): The quarters are likely to be demolished within six months.